

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 25th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 5/2018 (CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Vishal Bhatnagar, Adv. Mr. Yadvendra Yadav, Adv. for CPCB Ms. Nitika Delouri, Adv. for MPPCB Mr. Om Shanker Shrivastava, Adv. for MoEF & CC
FOR HEARING			
2.	Original Application No. 67/2015 (CZ) WITH	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. C. P. Singh, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP & SEIAA Mr. Shantanoo Saxena, Adv. for R-7 Ms. Nikita Delouri, Adv. for MPPCB Mr. Dharamvir Sharma, Adv. for R-8- 12
3.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018 & M.A. No. 121/2018)	JaimanglamJabali Foundation Vs. State of M.P. & Ors.	Mr. Ram Chandra, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP & SEIAA Ms. Nikita Delouri, Adv. for MPPCB Mr. V. K. Shukla, Adv. for R-3, 4 & 7 Mr. Qasim Ali, Adv. for R-9
4.	Original Application No. 117/2016 (CZ) (M.A. No. 457/2017 & M.A. No. 48/2018)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant Mr. Om Shanker Shrivastava, Adv. for CWC Mr. Sachin K. Verma, Adv. for State of M.P. Ms. Nikita Delouri, Adv. for MPPCB Mr. Yadvendra Yadav, Adv. for CPCB Mr. Sambhav Sogani, Adv. for R-10, 11 & 12 Mr. Alkesh Agrawal, Adv.

5.	Original Application No. 217/2018 (M.A. No. 1138/2018, I.A. No. 137/2019, I.A. No. 138/2019 & I.A. No. 274/2019)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Deep Karan Dalal, Adv. for R- 1 & 2 Mr. Shlok Chandra, Adv. for R-4 & 5 Mr. A. A. Thakur & Mr. Kshitij Rai, Adv. for R-6 Mr. Sachin Kumar Verma, Adv.
6.	Original Application No. 21/2017 (CZ) (M.A. No. 460/2017)	Noratmal Sharma Vs. State of Rajasthan & Ors.	Mr. Rohit Sohgaura, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Apoorv Pandey, Adv. for R-5 Mr. M. S. Kachhawa, Adv.

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